

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.14700/2020

(Arising out of impugned final judgment and order dated 04-09-2020 in MB No. 14714/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

GALLANTT ISPAT LIMITED

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 124951/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 124954/2020 - EXEMPTION FROM FILING O.T.

IA No. 124952/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Shekhar Prit Jha, AOR
Ms. Preeti Kumari, Adv.
Ms. Tamanna Swami, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. Divyanshu Sahay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjourned.

List the matter on 24.01.2025.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(DIVYA BABBAR)
COURT MASTER (NSH)